किसी अन्य मानक का प्रयोग सम्भव नहीं होगा । स्थानीय माप भी एक क्षेत्र से दूसरे क्षेत्र में भिन्न-भिन्न होती है । तथापि, आकाशवाणी के प्रसारणों में बहुधा भूमि की माप के स्थानीय रूप से लोकप्रिय पमानों का प्रयोग किया जाता है । आकाशवाणी के प्रसारणों में स्थानीय पैमानों के प्रयोग की दृष्टि में किसानों को अधिक कठिनाई अनुभव करने की सम्भावना नहीं है ।

निकोबार द्वीप समूह में शरणार्थियों को भूमि का आबंटन

5276. **श्री भानु कुमार शास्त्री :** क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) पोर्ट ब्लेयर के निकोबार, ग्रेट निकोबार, हट्वे आदि द्वीपों में बंगलादेश से आये कितने शरणार्थी परिवारों को बसाया गया है ;

(ख) आजीविका कमाने के लिए उन्हें कितनी-कितनी भूमि दी गई है ; और

(ग) उस भूमि में पैदा होने वाले अनाज की बिक्री के लिए सरकार ने क्या व्यवस्था की है ?

निर्माण और आवास तथा पूर्ति और पुनर्वास राज्य मंत्री (श्री राम किंकर) : (क) 805 परिवार ।

(ख) खेती के लिए प्रति कृषक परिवार 5 एकड़ भूमि और प्रति लघु व्यवसायी परिवार 2 एकड़ भूमि ।

(ग) प्रत्येक परिवार की आवश्यकता से अधिक जो अनाज पैदा किया जाता है उसे अण्डमान और निकोबार प्रशासन के पूर्ति विभाग द्वारा खरीद लिया जाता है ।

Composite Projects under Small Farmers Development Agency

5277. SHRI SARAT KAR :

SHRI C. K. JAFFER SHARIEF :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the number of composite projects under the Small Farmerss' Development Agency proposed to be incorporated for implementation in the Sixth Five Year Plan;

(b) the number of such projects which were implemented during Fifth Five Year Plan and are now likely to be incorporated in the Sixth Five Year Plan for the State of Orissa ; and

(c) the number of small farmers likely to be benefited on account of such projects?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH) : (a) to (c) : During the Fifth Plan seven Small Farmers' Development Agency projects were implemented in Orissa. These projects will continue during 1978-79 *i.e.*, the first year of Sixth Plan. The number of projects to be implemented in the Sixth Plan is not yet available as the Sixth Plan is yet to be finalised. During this project period ending in 1978-79, each project is expectd to benefit approximately 50,000 small/marginal farmers and agricultural labourers since the beginning of the Fifth Plan. Upto the end of December, 1977 the projects in Orissa have assisted 2,73,757 beneficiaries.

राजस्थान नहर परियोजना के अन्तर्गत केनाल कालोनी

5278. **श्री बेगाराम चौहान :** क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार को राज्य सरकार को इस आशय के आदेश देने का विचार

है कि राजस्थान नहर परियोजना के अन्तर्गत केनाल कालोनी में भूमिहीन लोगों को प्रत्येक बस्ती में दो 'चाक्स' होने चाहिए; और

(ख) यदि हां, तो ऐसे आदेश कब तक दे दिए जायेंगे और क्या इन्हें सभा पटल पर रखा जायेगा ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला): (क) और (ख): राजस्थान सरकार ने सूचित किया है कि इस समय वे राजस्थान नहर क्षेत्र में चार 'चाक्स' के लिए एक चाक आबादी व्यवस्था कर रहे हैं। बहरहाल ग्रामीण रुझान और जनता की इच्छाओं पर ध्यान देने के उद्देश्य से राजस्थान सरकार ने प्रत्येक दो चाक्स के लिए एक चाक आबादी की व्यवस्था करने हेतु एक प्रस्ताव पर विचार करने के लिए एक समिति स्थापित की है।

Date of Priority for re-allotment of Government accommodation to the employees having their own houses

5279. SHRI KIRIT BIKRAM DEB BURMAN : Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state :

(a) whether it is a fact that the priority date for purposes of allotment of Government accommodation to Central Government employees having their own houses at place of duty, who had vacated the Government accommodation allotted to them in compliance with the Government's orders of 9th September, 1975 and had been asked to submit fresh applications for allotment of Government accommodation by 15th August, 1977 has been fixed as 1st June, 1977.

(b) if so, the number of such applicants category-wise ; and

(c) whether under the existing circumstances, the employees especially those entitled to accommodation upto type IV are not likely to have their turn before their retirement, and if so, whether Government are considering to allot to them their original dates of priority for allotment of General pool accommodation?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b)

Type	No. of applications
I	160
II	909
III	829
IV	930
V	60
VI	16
VII	3
VIII	1
TOTAL	2908

(c) The officers will have to await their turn. There is no proposal to give them their original dates of priority.

Refund of excess amount charged by D.D.A.

5280. SHRI S. B. PATIL: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the reasons for the arbitrary increase ranging from Rs. 10,600 to Rs. 22,600 in the price charged from the allottees of the D.D.A. (MIG) flats in Rajauri Garden ;

(b) when the Government propose to refund the excess amount charged to the individual allottees; and

(c) the rate of interest which will be paid by Government on the excess amount charged?